

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
RAJYA SABHA  
UNSTARRED QUESTION NO. 85  
ANSWERED ON 07.12.2022

**GRANTS RELEASED TO TELANGANA UNDER PANCHAYATI RAJ SCHEMES**

85. SHRI DAMODAR RAO DIVAKONDA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of grants released to State of Telangana under various schemes of the Ministry during each of the last three years;
- (b) whether the said grants were released on time during the said period;
- (c) if so, the details thereof along with the grants released so far, scheme-wise and year-wise; and
- (d) the details of utilisation of the said grant/expenditure incurred during the said period, sector-wise?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The scheme-wise and year-wise grants released under the schemes of Ministry of Panchayati Raj i.e Rashtriya Gram Swaraj Abhiyan (RGSA), Incentivization of Panchayats (IoPs) and Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) to the State Government of Telangana during the last three years are as follows:

| Year    | RGSA<br>(Rs. in crore) | IoP<br>(Rs. in crore) | SVAMITVA@<br>(Rs. in lakhs) |
|---------|------------------------|-----------------------|-----------------------------|
| 2019-20 | 0                      | 0.05                  | -                           |
| 2020-21 | 12                     | 2.91#                 | 0                           |
| 2021-22 | 0                      | 1.68#                 | 0                           |

@ The scheme being implemented since 2020-21.

# Funds released directly to the Panchayats

(b) & (c) The funds under the Scheme of RGSA are released based on the annual action plan submitted by the State concerned including the State of Telangana, contribution of the matching state share by the States and utilisation certificates of previously released grants. Under the scheme of IoP, funds are released to the States that in turn releases to the best performing Panchayats selected through a national competition for the National Panchayat

Awards of various categories. The releases under the schemes of IoP is also contingent upon submission of utilisation certificates of the previously released grants.

(d) During the last three years, Rs. 12 crore of Central share has been released to the State of Telangana under the Scheme of RGSA and the State has Rs.6.91 crore as unspent balance as on 31.03.2022. Further, Rs. 4.64 crores has been released under IoP Scheme for incentivisation of good performing Panchyats at various level selected under the National Panchayat Awards competition held annually.

\*\*\*